

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.264/2001

Monday this the 2nd day of April, 2001 .

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR.T.N.T. NAYAR, ADMINISTRATIVE MEMBER

V.V.Sathyavrathan,
(Ex TCM Dy.CSTE-M.W(M) NDLS)
Walancherry House,
Edavoor,
PO.Edavoor,
Via.Koovappady,
Ernakulam District.

...Applicant

(By Advocate Mr.MV Bose)

V.

1. The General Manager,
Northern Railway,
Head Quarters Office,
Baroda House,
New Delhi-110 001.

2. The Financial Advisor & Chief
Accounts Officer (Pension)
Northern Railway,
Headquarters Office,
Baroda House,
New Delhi.1.

3. Union of India, represented by
its Secretary,
Ministry of Railway,s
New Delhi.

...Respondents

(By Advocate Mr. K. Karthikeya Panicker)

The application having been heard on 2.4.2001, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for some time, learned
counsel for the applicant seeks permission to withdraw
this application with liberty to file a fresh proper
application. Liberty is granted and the application is
closed as withdrawn. No costs.

Dated the 2nd day of April, 2001


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

s.